

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1517**

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 4, 1944 (SAKA)

MURDER OF CHAIRMEN OF PRIVATE TV CHANNELS

†1517. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the matters relating to the alleged murder of the Chairmen and Editors-in-Chief of private TV channels have come to the notice of the Government;

(b) if so, the details thereof during each of the last three years and the current year;

(c) whether the Government has taken any step to provide central security to the Chairmen and Editors-in-Chief of private TV channels and if so, the details thereof as on date;

(d) whether the Government has also received requests in this regard from the public representatives in February, 2022 and if so, the details thereof; and

(e) the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): National Crime Records Bureau (NCRB) does not maintain such data.

(c) to (e): 'Police' and 'Public Order' are State subjects, the responsibility for providing security to an individual, lies primarily with State Government/Union Territory concerned in whose jurisdiction such individual

is ordinarily resident or happens to be. Government of India provides security to individuals on the basis of assessment of threat carried out by security agencies. The details of the basis, norms, proposals for providing security and details of security provided to a person are classified/secret documents and hence cannot be disclosed.
